

Ministry of Planning and Programme Implementation and the progress in their regard are as follows :

- (i) Sanitation and Garbage removal to combat the growing insanitation in the city of Delhi, particularly the unauthorised colonies (1300 Nos. with population of about 20 lakhs).
- (ii) Construction of 14 Sewage Treatment Plants and Pumping stations for abatement of pollution in River Yamuna as per the directive of the Supreme Court.
- (iii) Free DTC passes to students of ITIs for inclusion in the Annual Plan 1995-96.
- (iv) the various Health Sector Projects which have been agreed to in principle by the Planning Commission relate to (a) Neuro-Surgery Units in DDU Hospital, GTB Hospital and LNJP Hospital (B) Grant-in-aid to St. John Ambulance Brigade (c) Establishment of State Drug Authority and Central Procurement Agency (d) Establishment of State Health Education Bureau (e) Opening of 70 dispensaries/health clinics (f) Opening up of 5 peripheral hospitals (g) Setting up of Directorate of ISM and Homoeopathy (h) Research Centre for Modernise Promotion of Ayurveda and Traditional Medicines.

In respect of some other Health Projects such as improvement of blood transfusion services, establishment of state medical council, establishment of Homoeopathic Hospital at Karampura, Emergent Provision of Primary Health Care Facilities in J.J. Clusters through mobile Dispensaries, the Government of NCT of Delhi has been requested to obtain the clearance of Ministry of Health and Family Welfare and also have been asked to submit the revised comprehensive proposals.

- (v) Financial Assistance to Sick Cooperative Banks.

The Annual Plan discussions for 1996-97 would consider those of the above schemes, which can be included in the Plan.

[English]

#### Report of Transparency International

2255. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

- (a) whether the Government are aware of the fact that India has been ranked as seventh corrupt country as per Transparency International Report of Non-Government Agency of Germany; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). The Government of India in the Ministry of Personnel, Public Grievances and Pensions have not received any report of Transperancy International a non-Government agency, ranking India as the seventh corrupt country. Therefore, the Government have no comments to offer.

#### Adamtilla and Bashkandi Power Projects

2256. SHRI DWARAKA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that gas turbine projects for generation of power at "Adamtilla" and "Bashkandi" in Southern Assam are yet to be completed;

(b) if so, the reasons for delay; and

(c) the time by which these are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (c). The information is being collected and will be laid on the Table of the House.

#### Abduction of Journalists

2257. SHRI RATILAL KALIDAS VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the extremist outfit captivated about twenty journalists in Kashmir, recently;

(b) if so, the details alongwith their names;

(c) the reasons for their abduction and the demand of the extremists; and

(d) the steps taken by the Government for their secure release?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). As per information made available by the State Government about 19 journalists and photographers representing the local, national and international media were allegedly stopped and detained while proceeding from Srinagar to Achabal, Anantnag for a press conference on 8.7.1996,